

from 18.10.1978 upto date in view of the directio
in its Judgment dated 09.02.2017 in Civil Appeal

Sl. No.	Name of the Official	Date of Birth	Date of Entry into Service	Date of present post
1	H.S.Krishnamurthy	12.06.1932	08.09.1952	22.10.1976
2	H.M.Srikantaiah	10.01.1939	02.08.1954	22.02.1975
3	Venkatanarayana	08.06.1939	14.03.1958	07.02.1980
4	Ibrath Ahmed	10.02.1934	01.04.1958	07.02.1980
5	K.B.Seshagiriyachar	11.10.1935	06.07.1956	07.02.1980
6	N.B.Shivanna	08.06.1935	12.09.1960	07.02.1980
7	Mariappa	20.12.1939	16.06.1958	07.02.1980
8	B.C.Ramachandraiah	10.02.1937	11.12.1967	07.02.1980
9	M.C.Nagaraju	18.07.1946	11.12.1967	07.02.1980
10	N.Subbanna	11.05.1944	11.01.1968	07.02.1980
11	N. Gopal	13.06.1942	13.03.1962	28.02.1981
12	N.Siddalingaiah	09.06.1940	28.08.1964	28.02.1981
13	B.R.Subramanya	04.09.1942	29.08.1964	28.02.1981
14	S.Gopalarao	29.11.1942	08.03.1965	28.02.1981
15	C.S.Eshwarachar	23.02.1944	11.12.1967	01.10.1981
16	S.V.Venkatapathy	11.10.1932	11.12.1956	22.08.1990
17	Chikkarasaiah	07.01.1949	09.09.1970	22.08.1990
18	Shivaramu	04.07.1949	12.07.1971	24.04.1992
19	Venkatashetty	02.05.1953	12.07.1971	24.04.1992
20	M.Krishnappa	22.10.1949	12.07.1971	01.12.1993
21	M.Kamanna	05.12.1949	08.10.1971	01.12.1993
22	M.Mahadevappa	06.01.1949	11.10.1971	20.06.1995

Sheet1

23	Chikkaiah	20.03.1946	12.10.1971	20.06.1998
24	G.Krishnappa	08.10.1950	15.12.1971	20.06.1998
25	Javanaiah	16.07.1940	02.09.1970	20.06.1998
26	R.Gurubasavachari	15.04.1947	03.07.1972	20.06.1998
27	B.K.Rajashekara Gupta	28.01.1949	03.07.1972	05.05.2001
28	T.R.Prakashamurthy	21.10.1949	04.01.1973	05.05.2001
29	G.Madhu	08.01.1955	15.09.1975	05.05.2001
30	Javid Pasha	25.02.1953	06.07.1972	05.05.2001
31	Doddamari Eraiah	15.04.1948	11.12.1967	05.05.2001
32	H.S.Shankaranayarayana	14.07.1947	03.07.1972	05.05.2001
33	B.Puttaswamy	04.06.1950	05.07.1972	05.05.2001
34	C.Mahadeva	10.10.1947	23.11.1972	21.08.2002
35	P.K.Kempaiah	01.07.1958	28.06.1984	21.08.2002
36	N.Srinivasaiah	05.02.1961	28.06.1984	21.08.2002
37	K.Basavaraju	07.06.1956	02.07.1984	21.08.2002

Sheet1

38	K.Ramamurthy	31.03.1952	06.10.1971	28.03.2005
39	Ningaraju	19.06.1953	11.01.1973	28.03.2005
40	H.C.Nanjundegowda	13.01.1954	09.01.1973	28.03.2005
41	Shivalingaiah	18.03.1957	30.06.1984	28.03.2005
42	C.S.Balakrishna	31.01.1950	10.05.1979	28.03.2005
43	Gangadharappa	08.04.1956	28.04.1983	28.03.2005
44	Krishnegowda	01.02.1958	19.12.1977	01.04.2006
45	M.Nagaraju	22.06.1958	10.11.1986	01.04.2006
46	Narasimhaiah	01.07.1965	05.03.1994	27.12.2008
47	R.Ravi	20.08.1973	07.05.2001	27.12.2008
48	Shankara	15.12.1971	28.07.1995	27.12.2008
49	V.Srinivasamurthy	25.05.1964	30.08.2001	27.12.2008
50	V.Rangaraju	03.04.1959	27.04.1983	31.12.2011
51	G.Manohara	20.05.1966	06.11.1986	31.12.2011
52	D.Nethravathi	22.07.1965	30.08.2001	31.12.2011
53	K.Raja	01.01.1974	30.08.2001	31.12.2011
54	M.Basavaraju	19.04.1960	30.08.2001	31.12.2011
55	M.V.Balaraju	08.02.1975	28.02.2002	31.12.2011
56	M.Suryanarayana	25.02.1967	29.08.2002	31.12.2011

Sheet1

57	Shivalingaiah	30.03.1982	29.08.2002	31.12.2011
58	S.L.Hanumantharaju	28.07.1983	29.08.2002	31.12.2011
59	G.Shanthaveeraradhya	20.05.1968	14.06.1996	31.12.2011
60	H.S.Lakshmi	10.06.1975	11.03.2005	31.12.2011
61	N.Mahesha	31.01.1977	24.03.2005	31.12.2011
62	Shashikumar	01.03.1971	15.04.2005	31.12.2011
63	M.K.Chandrashekar	25.05.1977	03.11.2005	31.12.2011
64	Poornachandra Tejaswi	20.07.1974	15.05.2002	31.12.2011
65	M.Shekar	01.02.1980	17.04.2001	31.12.2011
66	N.R.Rakesh	19.07.1981	09.08.2002	31.12.2011
67	M.S.Chandrashekar	10.12.1957	22.01.1996	01.01.2008
68	Renuka	01.03.1980	30.08.2001	25.02.2016
69	D.K.Suresha	23.06.1981	30.08.2001	25.02.2016
70	M.S.Manikantan	11.05.1977	29.08.2002	25.02.2016
71	B.S.Siddaraju	20.12.1978	19.04.2010	25.02.2016
64	M.B.Rajamma	08.12.1976	04.09.2002	

Mandya
29.11.2017

ns of the Hon'ble Supreme Court of India
No. 2368/2011(B.K.Pavithra and Ors Vs

Date of Retirement	Whether belongs to SC/ST	Remarks
30.06.1990		
31.01.1997		
30.06.1997		Expired
28.02.1992		
31.10.1993		
30.06.1993		
31.12.1997		
28.02.1995	SC	
31.07.2004		
31.05.2002	ST	
30.06.2000		
30.06.1998		
30.09.2000		Voluntarily Retd.from service
30.11.2000		
28.02.2002		Voluntarily Retd.from service
31.10.1990		
31.01.2007	SC	
31.07.2007		Voluntarily Retd.from service
31.05.2013		Expired
31.10.2007		Expired
31.12.2007		Voluntarily Retd.from service
31.01.2007		

Sheet1

30.03.2004		
31.10.2010		
31.07.1998	SC	
30.04.2005		
31.01.2007		
31.10.2007		
31.01.2015		Voluntarily Retd.from service
28.02.2013		
30.04.2006		
31.07.2005		
30.06.2010	SC	
31.10.2005		
30.07.2018	ST	
28.02.2021		After redoing the seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official at Sl.No.57 in the revised Seniority list of Process Servers has to be assigned later date of promotion and hence this official has to be promoted from the deemed date 21.08.2002 as per Seniority.
30.06.2016		After redoing the seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official at Sl.No.46 in the revised Seniority list of Process Servers has to be assigned later date of promotion and hence this official has to be promoted from the deemed date 21.08.2002 as per Seniority.

Sheet1

31.03.2012		
30.06.2013	SC	
31.01.2014		
31.03.2017	SC	
31.01.2010		
30.04.2016	SC	Expired
31.01.2018		
30.06.2018	ST	Expired
30.06.2025		
31.08.2033		
31.12.2031		
31.05.2024	SC	After redoing the seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, this official at Sl.No.73 in the revised seniority list of Process Server is promoted as per seniority.
30.04.2019	SC	
31.05.2026		
31.07.2025		
31.12.2033		Reverted to the Cadre of Process Server & transferred to Bengaluru Urban Unit.
30.04.2020		
28.02.2035	SC	After redoing the seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, this official at Sl.No.88 in the revised seniority list of Process Server is promoted as per seniority.
28.02.2027	SC	

Sheet1

31.03.2042	SC	Transferred to Chamarajanagara Unit.
31.07.2043		
30.05.2028		
30.06.2035		
31.01.2037		
28.02.2031		Transferred to Bengaluru Urban Unit
31.05.2037		
31.07.2034		
31.01.2040		
31.07.2041		
31.12.2017	SC	T/F Chamarajanagara Unit.
29.02.2040		
30.06.2041		
31.05.2037		
31.12.2038	SC	
31.12.2036	SC	After redoing the seniority in terms of the directions of the Hon'ble Supreme Court in the case of B.K.Pavithra, the official is at Sl.No.123 in the revised Seniority list of Process Server from 1978 to till date and does not fall in the zone of consideration for promotion to the cadre of Bailiff on 25.02.2016. Hence, the official has to be reverted to the cadre of Process Server and has to be considered for promotion of officials at Sl.No. 118 to 122 in the revised seniority list of Process Server.

Sd/-

Sheet1

Prl.District & Sessions Judge,
Mandya.